

Annexure-7

Name of the corporate debtor: SGM Steels Private Limited; Date of commencement of CIRP:22-03-2022; List of creditors as on: 18-05-2022

List of operational creditors (Government dues)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Income Tax Officer, TDS Ward Delhi	Central Government	13.04.2022	9,55,690.00	9,55,690.00	Govt. Dues	No	-	-	-	-	-	
2	Commissioner State Tax / VAT, Department of Trade & Taxes, Government of NCT of Delhi	State Government	23.04.2022	18,15,17,510.00	14,23,99,008.34	Govt. Dues	No	0	-	-	3,91,18,501.66	-	Partially admitted